NATIONAL COMPANY LAW TRIBUNAL AHMEDABAD BENCH AHMEDABAD

Co. Appeal No. 1/59(1)/NCLT/AHM/2016

Coram:

Present: Hon'ble Mr. BIKKI RAVEENDRA BABU MEMBER JUDICIAL

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 21.07.2017

Name of the Company:

Rakesh Agarwal

Vogue Ceramics Gujarat Pvt. Ltd. & Ors.

Section of the Companies Act:

Section 59(1) of the Companies Act, 2013

S.NO. NAME (CAPITAL LETTERS)

DESIGNATION

REPRESENTATION

SIGNATURE

1. Ishan P. Shuh Advocute

D. MUTWANI

ADVOCATE

Resp. nos. 1 to 4

Learned Advocate Mr. Ishan Shah present for Appellant. Learned Advocate Mr. Shyam Motwani i/b Learned Advocate Mr. Pushpadatta Vyas present for Respondent no. 1 to 4.

Reply filed by Respondent.

Petitioner counsel wants to file rejoinder.

Rejoinder already filed.

For hearing, list the matter on 01.09.2017.

BIKKI RAVEENDRA BABU MEMBER JUDICIAL

Dated this the 21st day of July, 2017.